Instruction No. 16/2021-Customs

F.No. 401/45/2021-Cus-III
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi
Dated: 9th August, 2021

To

All Principal Chief Commissioner/ Chief Commissioner of Customs/Customs (Preventive).
All Principal Chief Commissioner/ Chief Commissioner of Central Excise & Customs.
All Principal Chief Commissioner of Customs/ Customs (Preventive).
All Principal Commissioner/ Commissioner of Central Tax & Customs.

Subject: - Import of Split Cassia label as Cinnamon-reg

Madam/Sir,

Reference is invited to F.No. 1-1993/FSSAI/Imports/2019 dated 20th July, 2021 issued by Food Safety and Standards Authority of India, New Delhi on the above-mentioned subject (copy enclosed).

2. It is requested that necessary action may be taken to sensitize officers under your jurisdiction handling facilitated consignments or those officers posted at non FSSAI ports, to ensure that Cassia or Split Cassia is not imported with label of Cinnamon or Split Cassia (Cinnamon.)

3. The difficulties, if any, in the implementation of this Instruction may be brought to the notice of the Board.

4. Hindi version follows.

Yours faithfully,

(Kevin Boban)
Under Secretary to the Government of India

Copy to:

The Principal ADG,
National Customs Targeting Centre (NCTC),
Mumbai 13, Sir Vithaldas Thakersey Marg,
The 20th July, 2021

To
Shri Gaurav Masaldan
Joint Secretary (Customs)
156-B, North Block, Central Sectt,
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs
New Delhi

Subject: Import of Split Cassia with label as Cinnamon – reg.

With regard to the subject mentioned above, it is informed that there have been cases of import of Split Cassia from Vietnam, entering through different ports (Chennai, Mundra etc) which are labelled as Cinnamon or Split Cassia (Cinnamon). Both the products are different in terms of their quality & physical parameters.

FSSAI has been taking appropriate action for those consignments which are referred for examination but there is a need to sensitize the field formations of Customs handling facilitated consignments or those officers posted at non FSSAI ports, to ensure that Cassia or Split Cassia is not imported with label of Cinnamon or Split Cassia (Cinnamon).

Thanking you,

Yours faithfully

(Dr. Amit Sharma)
Director (Imports)

Copy to:
1. Director General, Directorate General of Foreign Trade (DGFT), Udyog Bhawan, H-Wing, Gate No.2, Maulana Azad Road, New Delhi-110001

2. Commissioner (Single Window) & Director (Customs), CBIC – for necessary action and circulating to all Authorised Officers of Customs.

3. All Authorised Officers of FSSAI.

4. PPS to CEO